

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3044**  
ANSWERED ON 22/03/2022

**UNEMPLOYMENT ALLOWANCE UNDER MGNREGS**

3044. SHRI KESINENI SRINIVAS:  
SHRI MAHABALI SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of individuals availing employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last five years, State-wise;
- (b) the average number of work days planned/provided for each beneficiary under MGNREGS at the National Level and State-wise in the months of April, May, June, July and August (2021-22);
- (c) the average daily wage earned by each beneficiary under the scheme during each of the last five years, State-wise;
- (d) whether wages are being disbursed as per the Minimum Wages Act and if not, the reasons therefor;
- (e) the total number of individuals receiving unemployment allowance as per Section 7 of the Act during the said period, State-wise;
- (f) the total number of cases of non-disbursal of unemployment allowances as listed under section 8 during the said period, State-wise;
- (g) the total number of job cards added and removed during the said period, State-wise; and
- (h) whether the Government has any proposal to increase the number of eligible work days under MGNREGS and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) State/UT-wise number of persons who have been offered employment under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 is given at **Annexure-I**.

(b) Details of State/UT-wise and National level average days of employment provided per households under the Mahatma Gandhi NREGS in the months of April, May, June, July and August in the financial year 2021-22 is given at **Annexure-II**.

(c) State/UT-wise details of **average wage rate per day per person** under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 is given at **Annexure-III**. It may be mentioned that payment of wage is linked to the accomplishment of tasks as per SOR.

(d) No, Sir. As per Section 6 (1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, the Central Government may by notification specify the wage rate for unskilled work for its beneficiaries. Accordingly, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rate for every financial year for States/UTs. To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural Development revises the wage rate every financial year based on change in Consumer Price Index for Agricultural Labour (CPI-AL). If the calculated wage rate of any State/UT is coming lower than the wage rate of previous financial year, it is being protected by maintaining the previous financial year wage rate. The wage rate is made applicable from 1st April of each financial year. However, State Governments can provide wage over and above the wage rate notified by the Central Government under the Mahatma Gandhi NREGS.

(e)&(f) State/UT-wise number of households, who have been paid Unemployment Allowance under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 is given at **Annexure-IV**.

(g) State/UT-wise number of new job cards issued under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 is given at **Annexure-V**.

State/UT-wise number of job cards deleted under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 is given at **Annexure-VI**.

(h) Mahatma Gandhi NREG Act is to provide at least 100 days of guaranteed wage employment in a financial year to each household in rural areas of the country whose adult members volunteers to do unskilled manual work. In addition to this, there is a provision for up to additional 50 days of unskilled wage employment in a financial year in drought/natural calamity notified rural areas. As per Section 3 (4) of the Mahatma Gandhi NREG Act, 2005, the State Governments may make provision for providing additional days beyond the period guaranteed under the Act from their own funds.

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## Annexure-I

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 3044 dated 22.03.2022.

State/UT-wise number of persons who have been offered employment under Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21						
Sl. No.	State/UT	Number of persons (in lakh)				
		2016-17	2017-18	2018-19	2019-20	2020-21
1	ANDHRA PRADESH	69.83	73.98	69.37	77.40	89.80
2	ARUNACHAL PRADESH	2.27	1.65	1.78	1.90	2.55
3	ASSAM	27.03	29.91	28.21	32.19	40.10
4	BIHAR	37.26	35.72	43.75	49.09	73.13
5	CHHATTISGARH	52.38	55.33	57.14	58.94	73.51
6	GOA	0.07	0.07	0.01	0.02	0.04
7	GUJARAT	16.27	17.18	18.24	15.83	25.84
8	HARYANA	5.26	4.93	4.13	4.59	7.77
9	HIMACHAL PRADESH	7.62	7.36	8.03	7.93	9.61
10	JAMMU AND KASHMIR	10.01	11.63	11.25	10.93	12.54
11	JHARKHAND	31.29	27.12	21.52	21.85	43.92
12	KARNATAKA	52.80	44.23	43.87	45.46	62.18
13	KERALA	18.39	16.72	19.12	18.62	20.92
	LADAKH	*	*	*	0.38	0.39
14	MADHYA PRADESH	67.02	76.23	85.26	77.65	134.93
15	MAHARASHTRA	32.01	36.27	37.97	32.49	36.65
16	MANIPUR	5.54	5.43	5.94	6.05	6.21
17	MEGHALAYA	5.58	6.08	6.94	7.30	7.66
18	MIZORAM	2.14	2.07	2.01	2.09	2.23
19	NAGALAND	5.19	4.60	4.36	4.29	4.22
20	ODISHA	40.57	44.23	39.20	43.63	82.26
21	PUNJAB	7.85	9.90	10.81	11.68	13.96
22	RAJASTHAN	77.26	76.71	90.58	95.54	124.85
23	SIKKIM	0.87	0.79	0.78	0.74	0.81
24	TAMIL NADU	77.68	69.09	69.36	68.70	81.81
25	TELANGANA	51.88	56.06	50.10	49.70	64.49
26	TRIPURA	9.65	7.49	7.73	8.14	8.57
27	UTTAR PRADESH	74.73	71.58	73.11	78.50	157.18
28	UTTARAKHAND	7.96	7.35	7.06	7.34	9.84
29	WEST BENGAL	97.12	92.41	84.23	90.95	131.11
30	ANDAMAN AND NICOBAR	0.15	0.09	0.08	0.08	0.11
33	LAKSHADWEEP	0.00	0.00	0.00	0.00	0.00
34	PUDUCHERRY	0.40	0.49	0.43	0.51	0.63
31	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00	0.00	0.00	0.00	0.00
	<b>Total</b>	<b>894.07</b>	<b>892.72</b>	<b>902.37</b>	<b>930.50</b>	<b>1329.79</b>

\* Ladakh was the part of Jammu & Kashmir (as per MIS)

## Annexure-II

Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No. 3044 dated 22.03.2022.

Sl. No.	State/UT	Average days of employment provided per households under the Mahatma Gandhi NREGS				
		April 2021	May 2021	June 2021	July 2021	Aug 2021
1	ANDHRA PRADESH	15.74	19.89	17.76	10.44	7.87
2	ARUNACHAL PRADESH	12.68	13.32	13.40	15.34	16.79
3	ASSAM	12.66	11.65	12.38	11.75	11.49
4	BIHAR	17.88	18.01	15.62	14.83	13.89
5	CHHATTISGARH	16.38	18.78	13.76	11.78	11.83
6	GOA	7.95	6.16	11.27	9.09	9.95
7	GUJARAT	22.04	22.55	18.79	16.16	15.45
8	HARYANA	15.45	13.53	14.89	12.73	11.12
9	HIMACHAL PRADESH	15.40	16.44	17.50	16.31	16.44
10	JAMMU AND KASHMIR	17.05	16.86	18.33	21.67	21.79
11	JHARKHAND	15.85	15.35	13.05	11.79	11.80
12	KARNATAKA	17.01	14.47	17.63	17.49	15.81
13	KERALA	7.19	7.88	9.05	9.97	9.03
14	LADAKH*	*	*	*	14.36	20.25
15	MADHYA PRADESH	21.40	19.85	18.72	12.91	14.83
16	MAHARASHTRA	14.89	15.89	14.27	13.35	13.21
17	MANIPUR	7.10	5.18	7.13	8.78	12.29
18	MEGHALAYA	12.22	13.76	16.26	17.01	16.44
19	MIZORAM	9.90	11.83	12.01	8.84	9.36
20	NAGALAND	7.01	8.26	8.38	7.80	7.91
21	ODISHA	20.01	20.32	18.20	17.03	16.49
22	PUNJAB	12.09	11.97	11.96	6.18	8.08
23	RAJASTHAN	17.28	8.45	16.39	18.26	17.34
24	SIKKIM	14.96	13.79	14.99	16.17	15.02
25	TAMIL NADU	8.57	7.22	8.42	11.29	9.13
26	TELANGANA	18.92	21.38	14.88	10.95	11.38
27	TRIPURA	9.95	11.95	11.69	11.93	12.17
28	UTTAR PRADESH	18.92	14.79	14.68	14.45	14.13
29	UTTARAKHAND	15.34	15.53	15.46	16.02	15.64
30	WEST BENGAL	17.90	17.65	17.18	16.91	16.52
31	ANDAMAN AND NICOBAR	13.20	10.95	9.73	11.05	8.76
32	LAKSHADWEEP	24.86	26.00	14.00	15.78	0.00
33	PUDUCHERRY	3.82	1.68	5.65	7.84	7.23
34	D&N HAVELI AND DAMAN AND DIU	0.00	0.00	0.00	0.00	0.00
	<b>National level</b>	<b>16.01</b>	<b>16.71</b>	<b>15.39</b>	<b>14.14</b>	<b>13.18</b>

\* Ladakh was the part of Jammu & Kashmir (as per MIS)

Annexure-III referred in reply to part (c) of Lok Sabha Unstarred Question No. 3044 dated 22.03.2022.

State/UT-wise details of average wage rate per day per person under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21

S. No	State/UT	Average wage rate per day per person (in Rs.)				
		2016-17	2017-18	2018-19	2019-20	2020-21
1	ANDHRA PRADESH	144.98	152.49	198.83	203.15	228.74
2	ARUNACHAL PRADESH	171.97	176.95	176.98	191.98	205.24
3	ASSAM	181.96	182.97	188.96	192.97	212.92
4	BIHAR	176.86	176.90	176.96	176.97	193.87
5	CHHATTISGARH	158.98	165.71	166.33	166.18	176.86
6	GOA	229.39	240.21	254.25	254.00	280.25
7	GUJARAT	165.33	177.34	174.37	178.57	196.71
8	HARYANA	259.88	277.85	281.27	286.37	308.29
9	HIMACHAL PRADESH	169.28	176.60	182.49	184.08	197.42
10	JAMMU AND KASHMIR	172.82	178.93	185.92	188.93	203.94
11	JHARKHAND	166.98	167.98	167.99	170.98	193.98
12	KARNATAKA	223.38	235.73	246.81	245.53	270.83
13	KERALA	243.09	260.91	274.20	274.29	294.65
14	LADAKH	*	*	*	188.96	203.92
15	MADHYA PRADESH	155.84	165.46	168.52	167.46	179.03
16	MAHARASHTRA	183.31	188.97	194.11	198.80	224.00
17	MANIPUR	196.95	203.99	208.99	218.93	237.87
18	MEGHALAYA	168.95	174.95	180.92	186.94	202.99
19	MIZORAM	187.99	194.01	193.99	210.99	224.99
20	NAGALAND	171.99	177.07	176.99	191.99	204.99
21	ODISHA	171.51	173.91	179.74	186.99	220.99
22	PUNJAB	214.01	226.92	234.05	236.62	257.55
23	RAJASTHAN	125.57	136.84	137.24	144.87	169.51
24	SIKKIM	173.66	179.00	176.92	191.77	206.98
25	TAMIL NADU	140.46	152.01	170.65	172.00	191.65
26	TELANGANA	135.64	139.78	148.47	153.87	169.52
27	TRIPURA	165.20	168.90	167.08	180.70	186.92
28	UTTAR PRADESH	173.75	174.95	174.96	181.79	200.87
29	UTTARAKHAND	173.96	174.99	174.99	181.96	200.96
30	WEST BENGAL	171.25	170.66	174.50	178.62	193.29
31	ANDAMAN AND NICOBAR	230.82	236.66	249.99	250.07	267.94
32	LAKSHADWEEP	216.36	237.00	246.66	248.00	266.00
33	PUDUCHERRY	175.92	179.81	186.14	194.95	215.11
34	D&N HAVELI AND DAMAN AND DIU	0.00	0.00	0.00	0.00	0.00
	<b>Total</b>	<b>161.65</b>	<b>169.44</b>	<b>179.13</b>	<b>182.09</b>	<b>200.72</b>

\* Ladakh was part of Jammu & Kashmir (as per MIS)

## Annexure-IV

Annexure-IV referred in reply to part (e) & (f) of Lok Sabha Unstarred Question No. 3044 dated 22.03.2022.

**State/UT-wise details of number of households who have been paid Unemployment Allowance under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21.**

S. No.	State/UT	Number of households				
		2016-17	2017-18	2018-19	2019-20	2020-21
1	Andaman And Nicobar	0	0	0	0	0
2	Andhra Pradesh	0	0	0	0	0
3	Arunachal Pradesh	0	0	0	0	0
4	Assam	0	0	0	0	0
5	Bihar	0	1	0	0	0
6	Chhattisgarh	0	0	0	0	0
7	D&N Haveli and Daman and Diu	0	0	0	0	0
8	Gujarat	0	26	4	0	0
9	Goa	0	0	0	0	0
10	Himachal Pradesh	0	24	4	1	0
11	Haryana	0	0	0	0	0
12	Jharkhand	64	66	22	0	0
13	Jammu And Kashmir	0	0	0	0	0
14	Kerala	0	22	8	0	0
15	Karnataka	8	19	0	0	0
16	Ladakh*	*	*	*	0	0
17	Lakshadweep	0	0	0	0	0
18	Meghalaya	0	0	0	0	0
19	Maharashtra	1	20	5	6	3
20	Manipur	0	0	0	0	0
21	Madhya Pradesh	0	3	3	0	0
22	Mizoram	0	0	0	0	0
23	Nagaland	0	0	0	0	0
24	Odisha	0	0	0	2	0
25	Punjab	0	0	0	0	0
26	Puducherry	0	0	0	0	0
27	Rajasthan	0	69	9	2	0
28	Sikkim	0	0	0	0	0
29	Tamil Nadu	0	8	0	0	0
30	Tripura	35	0	0	0	0
31	Telangana	0	0	0	0	0
32	Uttar Pradesh	0	0	0	0	0
33	Uttarakhand	10	6	0	0	0
34	West Bengal	0	0	1	0	0
	<b>Grand Total</b>	<b>118</b>	<b>264</b>	<b>56</b>	<b>11</b>	<b>3</b>

\* Ladakh was part of Jammu & Kashmir (as per MIS)

Annexure-V referred in reply to part (g) of Rajya Sabha Unstarred Question No. 3044 dated 22.03.2022.

State/UT-wise number of new job cards issued under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21.						
Sl. No.	State	New job cards issued (Figure in numbers)				
		2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	333461	302954	275281	154183	602725
2	Arunachal Pradesh	13529	11779	13025	19787	25917
3	Assam	364403	285020	246548	369370	611774
4	Bihar	1340198	1141114	1159648	1350732	2326161
5	Chhattisgarh	200980	275625	174202	169802	400060
6	Goa	506	673	129	164	907
7	Gujarat	315856	341207	246558	189612	510027
8	Haryana	116456	59842	45912	59063	172826
9	Himachal Pradesh	53733	36437	39310	36939	86341
10	Jammu And Kashmir	63971	90022	67235	69158	115959
11	Jharkhand	572097	459184	292434	362829	1471000
12	Karnataka	432830	469872	509347	356331	735832
13	Kerala	161235	130871	172556	140131	270326
14	Ladakh	*	*	*	1167	1933
15	Madhya Pradesh	355597	484216	438495	480673	1658404
16	Maharashtra	521014	762201	353075	248537	936272
17	Manipur	12924	12749	22967	8041	22059
18	Meghalaya	34564	31232	41654	31649	32179
19	Mizoram	5981	5476	7734	11609	15916
20	Nagaland	4892	9612	4682	11648	11844
21	Odisha	242608	365951	214270	466506	1004664
22	Punjab	101754	242850	141450	157978	222719
23	Rajasthan	429182	362486	453603	400325	1017791
24	Sikkim	3082	2151	2068	2272	3196
25	Tamil Nadu	270073	228731	205986	220572	535182
26	Telangana	195618	276950	146885	128100	349340
27	Tripura	10062	9164	17602	10870	17394
28	Uttar Pradesh	1159097	813695	678827	894432	4207812
29	Uttarakhand	58720	46430	39345	45459	115612
30	West Bengal	354590	434105	223712	552903	1656376
31	Andaman And Nicobar	1006	262	427	518	1185
32	Lakshadweep	30	52	38	24	13
33	Puducherry	2221	4049	2030	1949	3751
34	Dadra and Nagar Haveli and Daman and Diu	3	5908	187	0	126
	<b>Total</b>	<b>77,32,273</b>	<b>77,02,870</b>	<b>62,37,222</b>	<b>69,53,333</b>	<b>1,91,43,623</b>

\* Ladakh was part of Jammu & Kashmir (as per MIS)

Annexure - VI referred in reply to part (g) of Rajya Sabha Unstarred Question No. 3044 dated 22.03.2022.

State/UT-wise number of Job cards deleted under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21.						
Sl. No.	State	Number of Job cards deleted (Figure in numbers)				
		2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	231848	118361	106051	24613	2837
2	Arunachal Pradesh	6980	9985	5663	7356	5794
3	Assam	732797	199840	65809	67017	95478
4	Bihar	198332	470695	162154	77558	181767
5	Chhattisgarh	493483	255335	110447	129658	167535
6	Goa	22	36	1	1	8
7	Gujarat	377529	176227	59518	40314	128036
8	Haryana	31101	21887	4378	5083	15027
9	Himachal Pradesh	38777	12471	5296	4057	7848
10	Jammu And Kashmir	147725	112500	40117	33034	91937
11	Jharkhand	152947	400899	41155	50594	86687
12	Karnataka	721425	257745	116782	27534	6674
13	Kerala	57326	14076	16184	17725	23582
14	Ladakh	*	*	*	675	1287
15	Madhya Pradesh	2074198	530914	374714	514070	1060951
16	Maharashtra	98341	268519	127369	22108	48291
17	Manipur	10753	12067	6395	3961	11140
18	Meghalaya	13580	12118	14677	8017	8115
19	Mizoram	3016	5058	6146	6743	9961
20	Nagaland	1820	7421	2360	9999	1106
21	Odisha	500594	445588	94512	121028	297916
22	Punjab	9509	16705	7382	16675	13957
23	Rajasthan	676824	265728	85639	80407	115760
24	Sikkim	9188	1596	1004	1302	729
25	Tamil Nadu	945806	210291	26249	33148	125629
26	Telangana	378258	337759	8173	4084	5251
27	Tripura	18534	6969	5998	8571	8800
28	Uttar Pradesh	2187226	413279	111403	99881	189927
29	Uttarakhand	133712	63617	22204	7376	16355
30	West Bengal	94027	1328589	71218	10283	16601
31	Andaman And Nicobar	12818	1059	1227	1930	1533
32	Lakshadweep	87	127	34	2	0
33	Puducherry	1900	8076	84	126	238
34	The Dadra and Nagar Haveli and Daman and Diu	0	2	0	0	0
	<b>Total</b>	<b>1,03,60,483</b>	<b>59,85,539</b>	<b>17,00,343</b>	<b>14,34,930</b>	<b>27,46,757</b>

\* Ladakh was part of Jammu & Kashmir (as per MIS)

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